

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ORDER SHEET

O.A / MA / RA / EP NO. 1450 OF 2005

Applicant/s Mustafiz Ahmad Respds. 21052009

Advocate for Applicant/s S. Z. Faruqi Advocate for Respondent/s S. R. Shukla
K.N. Chaturvedi (C.N.M.)

Notes of the Registry	Orders of the Tribunal	Sheet No. 14
	<u>28/05/2009</u> Hon. Mr. Ashok S. Karamad, J.M. Hon. Mr. S. N. Shukla, A.M. No representation on behalf of the applicant even in the revised call. O.A. stands dismissed for non prosecution. <u>con</u> A.M. <u>Q</u> <u>9.</u> J.M.	

Contd. On Sheet No. 15